

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO.4169

TO BE ANSWERED ON MONDAY THE 22ND MARCH, 2021
CHAITRA 1, 1943 (SAKA)

EXCISE DUTY ON FUEL

4169. SHRI V.K.SREEKANDAN:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is likely to cut excise duty on fuel by Rs 8.5 per litre without impacting its target for revenue from the tax on the two fuels and if so, the details thereof;
- (b) whether the excise duty was raised by Rs 13 and Rs 16 per litre on petrol and diesel between March and May, 2020 and now stands at Rs 31.8 on diesel and Rs 32.9 per litre on petrol and if so, the details thereof;
- (c) whether the increase was to mop up gains arising from international crude oil prices falling to a two decade low and if so, the details thereof; and
- (d) whether it is true that with oil prices recovering, it has not yet restored the taxes to their original levels and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ANURAG SINGH THAKUR)

(a): At present, there is no such proposal.

(b): The total central excise duty (including basic excise duty, cesses and surcharge) was increased by Rs. 3 per litre on petrol and diesel with effect from 14th March, 2020. It was further revised upwards by Rs. 10 per litre on petrol and Rs.13 per litre on diesel with effect from 6th May, 2020. The details of total central excise duty on petrol and diesel in the said period are given as under:

(in Rs/litre)

Commodity	Upto13-03-20	14-03-20 to 05-05-20	06-05-20 to 01-02-21	w.e.f.02-02-21
Petrol (unbranded)	19.98	22.98	32.98	32.90
Diesel (unbranded)	15.83	18.83	31.83	31.80

(c): The excise duty rates have been calibrated to generate resources for infrastructure and other developmental items of expenditure keeping in view the present fiscal position.

(d): Yes, sir. The excise duty rates on unbranded petrol and unbranded diesel are Rs. 32.90 per litre and Rs. 31.80 per litre respectively.
